

V ADDITIONAL DIST SESSIONS JUDGE DEVANAHALLI.

**In the Court of Hareesha A
V Addl District and Session Judge
Cause List Dated 02-07-2021**

Case Type	Case No./Year	Sub Stage	Advocate
<u>STEPS</u>			
1) M.A.	15011/2021		N. ASHWATHGOWDA
<u>HEARING ON IA</u>			
2) R.A.	15057/2019		A.S. NAGENDRA RAO
<u>ISSUES</u>			
3) M.V.C.	37/2020		R. PRABHAKARA
<u>EVIDENCE</u>			
4) M.C.	15110/2020		Harsha R
5) P AND SC	15017/2020		C.N. MADHU
6) P AND SC	15006/2021		A.Narayanaswamy
7) P AND SC	15007/2021		M.M.Srinivas
<u>ARGUMENTS</u>			
8) R.A.	15056/2018		B.M. BYREGOWDA
9) R.A.	15040/2020		K. SHIVASHANKAR
<u>AWAIT LCR</u>			
10) R.A.	15003/2021		V.B.Shivakumar
<u>EVIDENCE</u>			
1) SC	15015/2019		P.P.
<u>ARGUMENTS</u>			
2) SC	15029/2018		P.P.
<u>ORDERS</u>			
3) Crl.Misc.	15138/2021		D.N. NARASAREDDY
<u>CALL ON</u>			
4) SC	15033/2015		
<u>AWAIT RECORDS</u>			
5) CRL.R.P.	15009/2021		R.Mare Gowda

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 02-07-2021

MORNING SESSION

SL. No.		CASE NO.	STAGE
1	O.S.	219/14	Amendment
2	O.S.	117/15	Amendment
3	O.S.	597/06	Objections
4	O.S.	683/07	Objections
5	O.S.	163/10	Objections
6	O.S.	412/06	Await Commissioner Report
7	O.S.	607/06	Call on
8	O.S.	216/14	Call on
9	O.S.	706/18	Settlement
10	F.D.P.	05/2021	Notice
11	O.S.	464/15	Steps
12	O.S.	300/19	Steps
13	O.S.	328/19	Steps
14	O.S.	163/21	Steps
15	O.S.	433/15	Summons

AFTERNOON SESSION

1	O.S.	63/19	Summons
2	O.S.	542/20	Summons
3	O.S.	667/20	Summons
4	O.S.	801/20	Summons
5	O.S.	885/20	Summons
6	O.S.	681/16	Re-issue summons
7	O.S.	732/18	Re-issue summons
8	O.S.	123/19	Re-issue summons
9	F.D.P.	8/2019	Notice
10	Misc.	30/2020	Notice
11	O.S.	852/20	Re-issue summons
12	O.S.	915/20	Re-issue summons
13	O.S.	34/2021	Re-issue summons
14	O.S.	154/21	Re-issue summons
15	O.S.	433/20	Await suit summons

Prl. Senior Civil Judge & JMFC,
Devanahalli.

II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI

CAUSE LIST DATED 02-07-2021

MORNING SESSION

Sl.No.	Case Type	Case No./year
1	O.S.	482/2021
2	O.S.	434/2020
3	O.S.	311/2013
4	O.S.	344/2013
5	O.S.	503/2013
6	O.S.	199/2008
7	O.S.	351/2008
8	O.S.	361/2008
9	O.S.	35/2010
10	O.S.	3/2011
11	O.S.	416/2011
12	O.S.	513/2011
13	O.S.	528/2011
14	O.S.	534/2011
15	O.S.	239/2008

AFTERNOON SESSION

16	LAC	134/2006
17	O.S.	620/2009
18	O.S.	544/2011
19	O.S.	364/2017
20	EX	7/2017
21	LAC	157/2006
22	LAC	156/2006
23	O.S.	396/2013
24	O.S.	215/2013
25	O.S.	444/2011
26	O.S.	396/2011
27	O.S.	82/2010
28	O.S.	667/2009
29	O.S.	605/2009
30	LAC	132/2006

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 02-07-2021

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>EVIDENCE</u>	<u>HEARING</u>
1. PCR 435/2016	1. C.C.50/2015
2. C.C.2482/2013	2. C.C.2672/2018
3. C.C.4951/2013	3. C.C.3682/2018
4. C.C.2490/2014	4. C.C.2001/2019
5. C.C.3046/2015	5. C.C.5028/2019
HEARING	6. CMIS 447/2014
6. O.S.155/2016	7. PCR 142/2015
7. PCR /21 (Ashwini.C.N)	8. PCR 68/2020
ARGUMENTS	9. PCR 70/2020
8. O.S.369/1997	OLD MATTER
9. O.S.471/2012	10. EX.2/1993
CHARGE	SUMMONS
10. C.C.1639/2013	11. C.C.413/2021
11. C.C.4944/2015	12. C.C.3623/2021
12. C.C.182/2016	13. C.C.3625/2021
13. C.C.5994/2020	14. C.C.3797/2021
14. C.C.2174/2012	15. C.C.290/2021
15. C.C.2999/2017	

Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 25-06-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 02-07-2021**

MORNING SESSION	AFTERNOON SESSION
CRIMINAL & CIVIL CASES	CRIMINAL & CIVIL CASES
<p align="center"><u>EVIDENCE</u></p> <p>1. O.S.884/2008 2. O.S.92/2010 3. C.C.2480/2011 4. C.C.1427/2015</p> <p align="center"><u>BODY WARRANT</u></p> <p>5. C.C.5306/2016 6. C.C.3607/2018 7. C.C.2229/2019</p> <p align="center"><u>OBJECTION</u></p> <p>8. C.C.521/2014 9. C.C.1221/2015</p> <p align="center"><u>SUMMONS</u></p> <p>10. C.C.3032/2018 11. C.C.685/2014 12. C.C.3946/2016 13. C.C.2517/2017</p> <p align="center"><u>BAIL</u></p> <p>14. C.C.3854/2021 15. Cr.36/2021(VNPS)</p>	<p align="center"><u>HEARING</u></p> <p>1. O.S.432/2009 2. O.S.578/2011 3. O.S.434/2018 4. O.S.406/2019 5. O.S.6/2021 6. O.S.110/2021</p> <p align="center"><u>SETTLEMENT</u></p> <p>7. O.S.490/2018</p> <p align="center"><u>NOTICE</u></p> <p>8. O.S.558/2017 9. O.S.560/2017</p> <p align="center"><u>ISSUES</u></p> <p>10. O.S.142/2016</p> <p align="center"><u>SUMMONS</u></p> <p>11. O.S.178/2015 12. O.S.602/2015</p> <p align="center"><u>ARGUMENTS</u></p> <p>13. O.S.108/2011</p> <p align="center"><u>ADVANCE</u></p> <p>14. O.S.504/2020</p> <p align="center"><u>NEW SUIT</u></p> <p>15. O.S.222/2021</p>

NOTE: All the advocates are requested to strictly follow
SOP dated 25/06/2021 issued by the Hon'ble
High Court of Karnataka.

**C/c Addl.Civil Judge & JMFC.,
Devanahalli.**